

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 6.4.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/315/IB/2018

NAME OF THE PETITIONER(S) : J. BHUVANESHWARI, J. JAYABALAN,  
R. KALYANI KUMARI

NAME OF THE RESPONDENT(S) : AKSHAYA PVT LTD

UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1.	E D S PHILLIP Advocate MS1579/92	Counsel for Applicant	
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**ORDER**

Counsel for Applicant submitted the preliminary arguments. The prima facie case is made out. The Registry is directed to issue notice to the Corporate Debtor. The Applicant is also directed to send a private notice and file proof of sending the same and the delivery track report along with an affidavit before next date of hearing. Matter is posted for arguments. Put up on 23.04.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)